

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.485/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M.

Name of the Company Under Section		Balaji Maintenance Pvt.LtdVs- Registrar of Companies, WB 252 (3)		
J.	Ms Swa	apria Choubey.	. For ini Petitioners	Madweldie 21/9/17
3.	Ms. N	Jamrala basu	ORDER	

Ld. Counsel for the petitioner are present. No one is present from the respondent's side.

Heard, Admit.

Issue notice on the Registrar of Companies, West Bengal [RoC]. For his report. Report may be filed by 30/10/2017.

Registry is directed to issue notice and handover the notice to the petitioner for making effective service of notice on RoC. Petitioner is directed to file affidavit of service within 7 days from today.

List the matter on 15/11/2017.

(Jinan K.R.)

sdf-

Member (J)

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(Vijai Pratap Singh) Member (J)